

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1991  
ANSWERED ON:02.12.2011  
REFUSAL TO ACCEPT 50 PAISE COINS  
Choudhary Shri Bhudeo

**Will the Minister of FINANCE be pleased to state:**

- (a) whether 50 paise coins are not being accepted by the traders/shopkeepers etc. causing hardships to the consumers;
- (b) if so, the details thereof; and
- (c) the corrective steps taken/being taken by the Government thereon?

**Answer**

MINISTER OF STATE IN MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a) & (b): No such specific incident has been brought to the notice of this Ministry in the past. However, in terms of recent information made available by the Reserve Bank of India, during the period July 2010 to October 2011, they had received complaints regarding non acceptance of 50 paise coins by some shopkeepers in their transactions. Reserve Bank of India has since advised the complainants that in terms of Section 6(1) (b) of Indian Coinage Act 2011, 50 paise coins are legal tender up to ₹ 10 in each transaction.

(c): The above incidents reported by the Reserve Bank of India are only sporadic incidents of refusal to accept 50 paise coins by some shopkeepers. Therefore, no action may be called for at this stage.